## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/78/2016

NAME OF THE PETITIONER(S)

: Mr. Ramanathan Nagendran & Another

NAME OF THE RESPONDENT(S)

: M/s. Text 'N' Graphics Pvt Ltd

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Athiban Vijay AIK Jar. Anil Nair

Cannel for P

## **ORDER**

Shri A K Athiban Vijay, proxy counsel representing senior counsel for petitioner present. Counsel for respondents absent. It is submitted that the counsel for petitioner that the talks of settlement between the parties are in progress. The matter is posted for reporting the same. Put up on <u>09.01.2017 at 10.30 A.M.</u>

> (K.Anantha Padmanabha Swamy) Member (Judicial)